

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:283
ANSWERED ON:15.04.2010
COMPULSORY USE OF JUTE BAGS
Bajwa Shri Partap Singh;Semmalai Shri S.

Will the Minister of TEXTILES be pleased to state:

- (a) whether the reservation norms under the Jute Packaging Materials (Compulsory use in Packaging Commodities) Act, 1987 for compulsory use of jute bags has encouraged higher consumption of jute products in the country;
- (b) if so, the details thereof during the last three years;
- (c) whether the Government proposes to dilute the reservation norms in this regard;
- (d) if so, the reasons therefor; and
- (e) the efforts being made to bring more products under the purview of the aforesaid Act in order to support the jute industry?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.283 FOR 15.4.2010

(a) & (b): Over the last few years, the consumption of jute products in the country has remained more or less stagnant. The reservation under the Jute Packaging Material (Compulsory use in Packaging Commodities) Act, 1987 (JPM Act) provides assured market to the jute industry in respect of significant proportion of the total production of jute sacking material. The domestic consumption of jute goods during the last three years is as under:

(Quantity in thousand M.T.)

(April-March)	Hessian	Sacking	Other Products	Total
2006-07	209.10	854.40	152.70	1216.20
2007-08	271.40	1101.90	169.00	1543.30
2008-09	249.80	1013.00	174.30	1436.20

(c) & (d): As per the procedure prescribed in the JPM Act, The Standing Advisory Committee considers various factors such as demand and availability of raw jute & jute products etc. and recommends the level of reservation for the next jute year. The recommendation is thereafter considered by the government to determine the level reservation. There is no proposal, at present, with the Government to dilute the reservation norms under the Jute Packaging Material (Compulsory use in Packaging Commodities) Act, 1987.

(e): At present, there is no proposal with the Government to bring more products under the preview of JPM Act.